

# ORISSA HIGH COURT

## FILING REPORT AS ON :26/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29448/2024	PADLAM KHILA VS STATE OF ODISHA	SOUMYA KANTA TRPATHY VS	CHITRAKONDA /59 /2022 () //	AOD20240000239C202400027
2	D-BLAPL/29451/2024	BASANTA KUMAR DASH VS STATE OF ODISHA	DURGA PRASAD DHAL VS	MANGALA BAG /162 /2024 () //	
3	D-BLAPL/29455/2024	MANTU ROUL @ SANKARSAN VS STATE OF ODISHA	RASHMI RANJAN DAS VS	KEONJHAR TOWN /90 /2024 () //	
4	D-BLAPL/29459/2024	GOBINDA DAS VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	TENTULIKHUNTI /171 /2024 () //	
5	D-BLAPL/29460/2024	SUDAM DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /305 /2022 () //	
6	D-BLAPL/29462/2024	SAMEER MANTRI VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	BALUGAON P.S. /249 /2024 () //	
7	D-BLAPL/29463/2024	BUDHISAGAR MEHER VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	TITILAGARH /289 /2024 () //	
8	D-BLAPL/29464/2024	KEMRAJ HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KOSAGUMUDA /190 /2024 () //	
9	D-BLAPL/29471/2024	RAMESH CHANDRA SENAPATI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	//0 () //	
10	D-BLAPL/29472/2024	RAMESWAR MAHADU BAVSKAR VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /131 /2022 () //	
11	D-BLAPL/29473/2024	SOMNATH JAYAMBAK PADALE VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KALIMELA /131 /2022 () //	

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12	D-BLAPL/29476/2024	SOMANATH PATTNAIK @ SIBU VS STATE OF ODISHA	DEVASHIS PANDA VS	BURLA /417 /2023 () //	
13	D-BLAPL/29481/2024	KANHU CHARAN DAS VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 () //	
14	D-BLAPL/29482/2024	TIMURU HANTAL @ DURLAV HANTAL @ DULLAB HANJAN BHOKTA VS STATE OF ODISHA	HANJAN BHOKTA VS	PADWA /79 /2023 () //	
15	D-BLAPL/29484/2024	SK. MANTAZ @ SK. MAMTAZ VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SPL.TASK FORCE /14 /2020 () //	
16	D-BLAPL/29486/2024	KODANDA SAHU @KUNAL SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BHAWANIPATNA SADAR /64 /2021 () //	AOD20240000306C202400057
17	D-BLAPL/29488/2024	RAJU@KARTIK MOHANTY VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	BHOGRAI /354 /2023 () //	AOR20220003422C202400064
18	D-BLAPL/29491/2024	LIPU@MILAN NAYAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SPECIAL CRIME UNIT /10 /2024 () //	AOD20240000364C202400040
19	D-BLAPL/29493/2024	MANOJ KUMAR SAHU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	BEGUNIAPADA /394 /2023 () //	
20	D-BLAPL/29495/2024	BHIMA MADKAMI VS STATE OF ODISHA	SNEHASISH BEHERA VS	KALIMELA /79 /2016 () //	
21	D-BLAPL/29496/2024	RABI CHANDA VS STATE OF ODISHA	BIKRAM KESHARI SAHOO VS	KHALLIKOTE /764 /2024 () //	
22	D-BLAPL/29497/2024	BIKASH PRADHAN VS STATE OF ODISHA	N. AYUSH KULRAJ VS	BAUNISUNI /134 /2024 () //	
23	D-BLAPL/29498/2024	RAJKUMAR PATRA @ HEMANTA	SUSIL KUMAR PATTNAIK	LAHUNIPADA /138 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29502/2024	SUDAM DAS	SANJIB KUMAR BHANJADEO	NIRAKARPUR /219 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29503/2024	SIPU BARIKA @ PHALA	SARAT KUMAR JENA	BEGUNIAPADA /27 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29508/2024	BAPUNA MAHALIK	ACHYUTANANDA PATTANAIAK	BANSADA /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29509/2024	GADU @ PRAMOD KUMAR SENAPATI	SUJATA JENA	K.NUAGOAN /56 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29510/2024	AMOL SAHU @ AMOL SAHOO	AMLAN SHAKTI PAUL	INFOCITY PS /323 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29512/2024	KANHA MAHAPATRA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /223 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29515/2024	ANUBHAB PRADHAN	LAXMIDHAR MAHAPATRA	UDITNAGAR /321 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29516/2024	VISHAL BENEDICT TOPPO	BISWAJIT RANJAN TRIPATHY	BOUDH /318 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29517/2024	JITESH KUMAR	BISWAJIT RANJAN TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29520/2024	MUKESH KUMAR PRADHAN	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29522/2024	SUDAM DAS	JYOTIRMAYA SAHOO	NIRAKARPUR /219 /2024	
		VS	VS	()	

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35	D-BLAPL/29523/2024	STATE OF ODISHA BIKASH KHATUA VS	DEBASNAN DAS VS	// MAHANGA /11 /2024 ()	
36	D-BLAPL/29528/2024	STATE OF ODISHA NARESH SABAR VS	SUNIL KUMAR PANDA VS	// GURANDI /80 /2024 ()	
37	D-BLAPL/29529/2024	STATE OF ODISHA JHUNA BHOI VS	SANJIB KUMAR BHANJADEO VS	// CHANDABALI /63 /2022 ()	
38	D-CMAPL/41855/2024	STATE OF ODISHA KISHORE CHANDRA MANDHATA VS	ADV. VS	// () //	
39	D-CMAPL/41860/2024	STATE OF ODISHA SUDARSAN PANIGRAHI VS	ADV. VS	// () //	
40	D-CMP/41795/2024	SMITA RATH JAYANTA KUMAR LENKA VS	GOPINATH MISHRA VS	// () //	
41	D-CMP/41809/2024	DURGA MAJHI KAMALINI PUJHARI VS	RAMA CHANDRA RATH VS	// () //	
42	D-CMP/41835/2024	SUSHANTA KUMAR PANDA SAKTI KUMAR DAS VS	MAHESWAR MOHANTY VS	// () //	
43	D-CMP/41859/2024 CMP/1085/2024	SUSMITA DAS JAGAT JIVAN PANI VS	SUSANTA KUMAR DASH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) CS/0000111/2019	
44	D-CMP/41867/2024	SARITA PANI BANDITA SAHOO VS	BIPLAB KUMAR DASH VS	// () //	
45	D-CMP/41868/2024	ANIL KUMAR NAYAK DAITARY NAYAK VS	BIRENDRA KUMAR PARDHI VS	// () //	
		ADITYA NAYAK		//	

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46	D-CONTC/41761/2024	SASMITA SARANGI VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //	
47	D-CONTC/41763/2024	MAHESWAR BISOYI VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //	
48	D-CONTC/41765/2024	BHIMAKANTA NAIK VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //	
49	D-CONTC/41767/2024	SUSHIL KUMAR CHAND VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //	
50	D-CONTC/41769/2024	ANAPURNA PUHAN VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //	
51	D-CONTC/41770/2024	NEELAKANTHA BADU @ BADU NEELAKANTHA VS SHALINI PANDIT, I.A.S.,	ADV. VS	// 0 //	
52	D-CONTC/41773/2024	NARAYAN KUMAR NATH VS RAMESH CH. PANDA, TAHASILDAR, TIHIDI	ADV. VS	// 0 //	
53	D-CONTC/41789/2024	MANJULATA JENA VS SUBHA PRAKASH KANUNGO, TAHASILDAR, BBSR	ADV. VS	// 0 //	
54	D-CONTC/41798/2024	DEBASHISH KACHHIA VS KARUNAKAR BHUE, DISTRICT EDUCATION OFFICER, NUAPADA	ADV. VS	// 0 //	AOR20220001600C202400051
55	D-CONTC/41804/2024	PRATIVA BALA VS RANJAN KUMAR PATRA, B.E.O,	ADV. VS	// 0 //	
56	D-CONTC/41806/2024	BAIJAYANTI NATH VS SALINI PANDIT, IAS	ADV. VS	// 0 //	
57	D-CONTC/41810/2024	KABITA BARIK	ADV.	//	

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		VS	VS	()	
		SHALINI PANDIT, IAS		//	
58	D-CONTC/41829/2024	SAPAN KUMAR MOHAPATRA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		SURESH KUMAR VASHISHTH, PRINCIPAL SECRETARY		//	
59	D-CONTR/29518/2024	BANDHNA TOPPO	SHIVSANKAR MOHANTY	//0	
		VS	VS	()	
		SHEFEEN AHMAD K, IPS		//	
60	D-CRLA/29505/2024	PABITRA KUMAR SAHOO	AMITAV TRIPATHY	PHULBANI TOWN /127 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMA/29475/2024	JAGANNATH SWAIN	ADV.	DHUSURI /13 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/29450/2024	DIPTI PRAKASH RATH @DIPTI PRASAD RATH	GOURI MOHAN RATH	BALASORE VIGILANCE /59 /2000	AOR20220001651C202400025
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
63	D-CRLMC/29454/2024	PRAMOD KUMAR SAMAL @ PURUSOTTAM SAMAL	TRILOCHAN NANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/29456/2024	JAGANNATH SAHOO	DEBIDUTTA MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/29457/2024	MADAN MOHAN BISWAL	DEBASIS SAHOO	//0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
66	D-CRLMC/29479/2024	DEEPAK PATTNAIK	SUSANTA KUMAR LENKA	KHANDAGIRI P.S. /432 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/29485/2024	SK.MD.ISRAFIL @ SK.ISRAFIL MAHAMMAD	JAYANTA KUMAR MAJHI	KAMARDA /91 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMP/29449/2024	JAYASIMA MOHANTY@KABULA	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202400151
		VS	VS	()	

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69	D-CRLMP/29461/2024	STATE OF ODISHA M/S. MANAPURAM FINANCE LTD., KALAHANDI VS	TAPAN KU. JENA SAMANTA VS	// /0 ()	
70	D-CRLMP/29466/2024	STATE OF ODISHA SARASWATI SAHOO VS	SWAPNIL ROY VS	// TIRTOL /446 /2024 ()	AOR20220001600C202400053
71	D-CRLMP/29470/2024	STATE OF ODISHA GODABARI BARAI VS	JITENDRA KUMAR BEHERA VS	// /0 ()	
72	D-CRLREV/29474/2024	STATE OF ODISHA KAILASH CHANDRA MOHANTY VS	HARAPRASAD PANDA VS	// BHAWANIPATNA SADAR /30 /2014 ()	
73	D-MACA/41782/2024	STATE OF ODISHA AHALYA NAYAK@DEI VS	KABIRAJ PRADHAN VS	// / ()	
74	D-OTAPL/41879/2024	PANCHU PRADHAN PRINCIPAL COMMISIONER CGST AND CENTRAL EXCISE BHUBANESWAR	CHANDRANATH SATHAPATHY,SR.S.C VS	// / ()	AOR20220001780C202400066
75	D-RPFAM/41750/2024	M/S. BHARAT SANCHAR NIGAM LTD.,BHUBANESWAR SAKUNTALA SETHI VS	SK SAMIM VS	// / ()	AOR20230000809C202400007
76	D-RPFAM/41875/2024	MANGULI CHARAN SETHI YANAPU SATYA PRASAD VS	AMLAN SHAKTI PAUL VS	// / ()	
77	D-RVWPET/41847/2024	YANAPU ARUNA VICE CHANCELLOR, OUAT, BBSR VS	ADV. VS	// / ()	
78	D-RVWPET/41851/2024	UTTAM KUMAR BEHERA VICE CHANCELLOR, OUAT, BBSR VS	ADV. VS	// / ()	
79	D-RVWPET/41880/2024	PRAVASINI BEHERA ASST COMMISSIONER OF CGST AND CENTRAL EXCISE, Bhubaneswar VS	RESAMBUKANTI SATAPATHY,SR.S.C VS	// / ()	AOR20220001780C202400065
		M/S SIDHARTH ENGINEERING		//	

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80	D-TRP(C)/41862/2024	SANGITA SINGH@JHUMA VS MANMATH SINGH@JULU	ANANGA KUMAR OTTA VS	// ()	
81	D-WA/41729/2024	STATE OF ODISHA VS MANORANJAN BARAL	PURNA CHANDRA DAS,A.S.C VS	// ()	LOD20240000200C202400094
82	D-WA/41731/2024	STATE OF ODISHA VS DHARMUDHAR PRADHAN	SANGRAM JENA,A.G.A VS	// ()	LOD20240000200C202400093
83	D-WA/41732/2024	STATE OF ODISHA VS MANAS RANJAN MEHER	BIPLAB MOHANTY,A.G.A VS	// ()	LOD20240000194C202400117
84	D-WA/41733/2024	STATE OF ODISHA VS BIBHUTI BHUSAN SAMAL	RABI NARAYAN MISHRA,A.G.A VS	// ()	LOD20240000194C202400116
85	D-WA/41734/2024	STATE OF ODISHA VS SHASADHAR SAHOO	RABI NARAYAN MISHRA,A.G.A VS	// ()	LOD20240000200C202400095
86	D-WA/41735/2024	STATE OF ODISHA VS RABINDRA KUMAR PARIDA	DEBASIS MOHAPATRA,A.S.C VS	// ()	LOD20240000200C202400091
87	D-WA/41736/2024	STATE OF ODISHA VS SUBASH CHANDRA PELLA	SANGRAM JENA,A.G.A VS	// ()	LOD20240000200C202400092
88	D-WA/41738/2024	STATE OF ODISHA VS SURESH CHANDRA MALLICK	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202400096
89	D-WA/41740/2024	STATE OF ODISHA VS GANESWAR ROUT	ABHAYA KUMAR SHARMA,A.G.A VS	// ()	LOD20240000194C202400115
90	D-WA/41799/2024	STATE OF ODISHA VS LAXMAN KUMAR SARANGI	PRADEEP KUMAR ROUT,A.G.A VS	// ()	LOD20240000172C202400167
91	D-WA/41819/2024	SUGRIBA MINIKA	RANJIT MOHANTY	//	AOD20240000639C202400022

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-WA/41826/2024	DROUPADI DEI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
93	D-WA/41831/2024	SHAKTIKANTA NAIK	GYANA RANJAN SETHI	//	
		VS	VS	0	
		I.G OF POLICE,WASTERN RANGE, ROURKELA		//	
94	D-WA/41841/2024	BISHNU CHARAN DAS	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
95	D-WA/41844/2024	BIJAY KUMAR SAHOO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
96	D-WA/41845/2024	BHARAT CHANDRA BARIK	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
97	D-WA/41848/2024	SUNAKAR SAHOO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
98	D-WA/41849/2024	SURESH CHANDRA LENKA	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
99	D-WA/41852/2024	KRUSHNA CHANDRA PRADHAN	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
100	D-WA/41853/2024	RANJAN KUMAR DASH	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-WA/41857/2024	SURENDRANATH PADHIARI	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-WA/41861/2024	BASANTA KUMAR SAHOO	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	

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103	D-WA/41863/2024	STATE OF ODISHA DHARMAPADA GHADAI VS UNION OF INDIA	LAXMAN PRADHAN VS	// // ()	
104	D-WA/41881/2024	STATE OF ODISHA VS PREMSUNDAR DASH	SANGRAM JENA,A.G.A VS	// // ()	LOD20240000172C202400168
105	D-WA/41889/2024	STATE OF ODISHA VS DR JYOTSNA MAYEE ROUT	AMIYA KUMAR MISHRA,A.G.A VS	// // ()	LOD20240000194C202400119
106	D-WP(C)/41712/2024	ABAKASHA NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202400050
107	D-WP(C)/41713/2024	HRUDANANDA DALPATI VS STATE OF ODISHA	SWAPNIL ROY VS	// // ()	AOR20220001600C202400049
108	D-WP(C)/41714/2024	KAUSHALYA DAS VS STATE OF ODISHA	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400285
109	D-WP(C)/41715/2024	ANJALI KUMARI NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400289
110	D-WP(C)/41716/2024	NARAYAN SANDHA VS STATE OF ODISHA	ER, DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400028
111	D-WP(C)/41717/2024	SABITA NATH VS STATE OF ODISHA	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400290
112	D-WP(C)/41718/2024	HEMALATA KANDI VS STATE OF ODISHA	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400291
113	D-WP(C)/41719/2024	RASHMITA DAS VS STATE OF ODISHA	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400292

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114	D-WP(C)/41720/2024	MAMATAMANJARI MOHANTY VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //	AOD20240000001C202400293
115	D-WP(C)/41721/2024	KSHANAPRAVA MALLICK VS STATE OF ODISHA	UMAKANT SAHOO VS	// () //	AOD20240000001C202400287
116	D-WP(C)/41722/2024	BANSAL INFRASTRUCTURE VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202400052
117	D-WP(C)/41723/2024	ISWAR KUMURA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// () //	AOR20220001797C202400005
118	D-WP(C)/41724/2024	NIRANAJAN NAYAK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202400001
119	D-WP(C)/41725/2024	NARAYAN SETH VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// () //	AOR20220001797C202400006
120	D-WP(C)/41726/2024	JAY PRAKASH SHARMA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202400053
121	D-WP(C)/41727/2024	ABHAY NAIK VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// () //	AOR20220001293C202400025
122	D-WP(C)/41728/2024	SEBATI PRADHAN VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// () //	AOR20220001293C202400010
123	D-WP(C)/41730/2024	APARTI BEHERA VS STATE OF ODISHA	ER DEBASHISHA HOTA VS	// () //	AOR20220001293C202400026
124	D-WP(C)/41737/2024	NIRMAL KUMAR KAR VS INCOME TAX OFFICER WARD-1, BALASORE	KAJAL SAHOO VS	// () //	AOR20220001613C202400088
125	D-WP(C)/41739/2024	BAN NAIK	ER.DEBASHISHA HOTA	//	AOR20220001293C202400027

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
126	D-WP(C)/41741/2024	VS STATE OF ODISHA CHAKRADHAR SANDHA	VS ER.DEBASHISHA HOTA	() // //	AOR20220001293C202400024
127	D-WP(C)/41742/2024	VS STATE OF ODISHA BULI DEHURI	VS ER DEBASHISHA HOTA	() // //	AOR20220001293C202400015
128	D-WP(C)/41743/2024	VS STATE OF ODISHA DHULIA DEHURI	ER. DEBASHISHA HOTA VS	// () //	AOR20220001293C202400021
129	D-WP(C)/41744/2024	VS STATE OF ODISHA JATAK PADHAN	ER DEBASHISHA HOTA VS	// () //	AOR20220001293C202400019
130	D-WP(C)/41745/2024	VS STATE OF ODISHA KAMA DEHURY	ER. DEBASHISHA HOTA VS	// () //	AOR20220001293C202400023
131	D-WP(C)/41746/2024	VS STATE OF ODISHA PANCHU DEHURY	ER. DEBASHISHA HOTA VS	// () //	AOR20220001293C202400022
132	D-WP(C)/41747/2024	VS STATE OF ODISHA LOCHAN DEHURI	ER DEBASHISHA HOTA VS	// () //	AOR20220001293C202400017
133	D-WP(C)/41748/2024	VS STATE OF ODISHA M/S JASODA NURSING SCHOOL	SUBHANKAR ROUT VS	// () //	
134	D-WP(C)/41749/2024	VS STATE OF ODISHA DANDADHARI DEHURI	ER. DEBASHISHA HOTA VS	// () //	AOR20220001293C202400011
135	D-WP(C)/41751/2024	VS STATE OF ODISHA KASHIR DEHURI	ER. DEBASHISHA HOTA VS	// () //	AOR20220001293C202400020
136	D-WP(C)/41752/2024	VS STATE OF ODISHA CHARIA DEHURY	ER. DEBASHISHA HOTA VS	// () //	AOR20220001293C202400018

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137	D-WP(C)/41753/2024	STATE OF ODISHA M/S JASODA NURSING SCHOOL VS	SUBHANKAR ROUT VS	// // ()	
138	D-WP(C)/41754/2024	STATE OF ODISHA NANDIA DEHURI VS	ER. DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400014
139	D-WP(C)/41755/2024	STATE OF ODISHA CHAKHENDI DEHURY VS	ER. DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400016
140	D-WP(C)/41756/2024	STATE OF ODISHA RANKA DEHURI VS	ER. DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400012
141	D-WP(C)/41757/2024	STATE OF ODISHA JITENDRA TRIPATHY VS	KAMALAKANTA NAYAK VS	// // ()	
142	D-WP(C)/41758/2024	ORISSA STATE ROAD TRANSPORT CORPORATION PANDAB DEHURY VS	ER. DEBASHISHA HOTA VS	// // ()	AOR20220001293C202400013
143	D-WP(C)/41759/2024	STATE OF ODISHA SADAR IKBAL SINGH VS	SUJAY SHANKER SINGHDEO VS	// // ()	AOD20230000313C202400055
144	D-WP(C)/41760/2024	STATE OF ODISHA M/S CLASSIC SUPER CONSTRUCTION AND DEVELOPMENT VS	PRABODH CHANDRA NAYAK VS	// // ()	AOR20220001657C202400054
145	D-WP(C)/41762/2024	STATE OF ODISHA SWARNALATA NAYAK VS	UMAKANT SAHOO VS	// // ()	AOD20240000001C202400283
146	D-WP(C)/41764/2024	STATE OF ODISHA GAON SATHI MATE SANGHA MILITA KRIYANUSTHAN VS	ANANTA KUMAR SINGH VS	// // ()	AOD20240000306C202400055
147	D-WP(C)/41766/2024	UNION OF INDIA NALCO NAGAR REGIONAL COLLEGE @ NALCONAGAR VS	ABHIRAM KISHOR MOHANTO VS	// // ()	
		DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION		//	

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148	D-WP(C)/41768/2024	SAILABALA PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0	
149	D-WP(C)/41771/2024	SAILABALA PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0	
150	D-WP(C)/41772/2024	M/S FERRO ALLOYS CORPORATION LIMITED VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0	
151	D-WP(C)/41774/2024	M/S FERRO ALLOYS CORPORATION LIMITED VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0	
152	D-WP(C)/41775/2024	SAILABALA PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0	
153	D-WP(C)/41776/2024	M/S FERRO ALLOYS CORPORATION LIMITED VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0	
154	D-WP(C)/41777/2024	SAILABALA PANDA VS ADDL. COMNR OF SURVEY, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0	
155	D-WP(C)/41778/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0	
156	D-WP(C)/41779/2024	SUBHADRA DORA VS COLLECTOR CUM DIST.MAGISTRATE, MALKANAGIRI	SAROJ RANJAN SUBUDHI VS	// 0	
157	D-WP(C)/41780/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0	
158	D-WP(C)/41781/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	CHITTA RANAJAN DAS VS	// 0	
159	D-WP(C)/41783/2024	M/S. FERRO ALLOYS CORPORATION LTD., BHADRAK	CHITTA RANAJAN DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/41784/2024	DR.SUMEET KUMAR MUND	TRILOCHAN NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/41785/2024	NILAKANTHA BAG	AMIT PRASAD BOSE	//	
	WP(C)/24324/2024	VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/41786/2024	MANOJ KUMAR ROUTRAY	SAMEER KUMAR DAS	//	
	WP(C)/24357/2024	VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/41787/2024	SIBA NAHAK	KRISHNA CHANDRA SAHU	//	
	WP(C)/24346/2024	VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/41788/2024	BASANTI PANDA	BHABANI SANKAR TRIPATHY (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/41790/2024	GOBINDA CHANDRA DAS	SANJIB KUMAR KHANDAYATRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/41791/2024	AKSHAYA NAG	SWAPNIL ROY	//	AOR20220001600C202400052
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/41792/2024	AKSHAYA DAS	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/41793/2024	PRADEEP KUMAR MOHANTY	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/41794/2024	SARAT CHANDRA POTHAL	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/41796/2024	SUDARSAN BHOI	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	

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171	D-WP(C)/41797/2024	STATE OF ODISHA GANESH CHANDRA MALLICK VS	KRISHNA CHANDRA SAHU VS	// // 0	
172	D-WP(C)/41800/2024	STATE OF ODISHA ARPITA SAMAL VS	SARBESWAR PRUSTY VS	// // 0	
173	D-WP(C)/41801/2024	STATE OF ODISHA BIBHISANA MUDULI VS	TIKERAM MEHER VS	// // 0	
174	D-WP(C)/41802/2024	STATE OF ODISHA MALATI SINGH VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
175	D-WP(C)/41803/2024	STATE OF ODISHA SURYAKANTA SAHOO VS	SUBASH CHANDRA PUSPALAKA VS	// // 0	
176	D-WP(C)/41805/2024	THE STATE OF ODISHA DR. SUNIL KUMAR JENA VS	DR.PURUSOTTAM CHULI VS	// // 0	
177	D-WP(C)/41807/2024	STATE OF ODISHA RAMESWAR BARUI VS	LAMBODAR PRADHAN VS	// // 0	
178	D-WP(C)/41808/2024	STATE OF ODISHA MANORAMA @ MANARAMA MAHAPATRA VS	BANSHIDHAR SATAPATHY VS	// // 0	
179	D-WP(C)/41811/2024	STATE OF ODISHA DR. JITENDRA SAHOO VS	DR.PURUSOTTAM CHULI VS	// // 0	
180	D-WP(C)/41812/2024 WP(C)/24404/2024	STATE OF ODISHA MANABODH BARIK VS	ALOK KUMAR PANDA VS	// // 0	
181	D-WP(C)/41813/2024	STATE OF ODISHA DR. BIMBADHAR ROUT VS	DR.PURUSOTTAM CHULI VS	// // 0	
		STATE OF ODISHA		//	

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182	D-WP(C)/41814/2024	MAA SARALA S.H.G., ANGUL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //	
183	D-WP(C)/41815/2024	PRIYABRATA SAHOO VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //	
184	D-WP(C)/41816/2024	BUDHADEV PATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //	
185	D-WP(C)/41817/2024	JAYAJIT MAZUMBER VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //	
186	D-WP(C)/41818/2024	EPARI SUSHMA VS UNION OF INDIA	SOUMYA SEKHAR PARIDA VS	// 0 //	
187	D-WP(C)/41820/2024	SUBASH CHANDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //	AOR20220001631C202400127
188	D-WP(C)/41821/2024	ALOKASHRIBAD PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202400056
189	D-WP(C)/41822/2024	PRATAP CHANDRA DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION,BHUBANESWAR	SIDDHARTH PRASAD DAS VS	// 0 //	AOR20220001597C202400130
190	D-WP(C)/41823/2024	PRATAP CHANDRA DIGAL @ PRATAP CHANDRA DIGAL VS ODISHA INFORMATION COMMISSION,BHUBANESWAR	SIDDHARTH PRASAD DAS VS	// 0 //	AOR20220001597C202400131
191	D-WP(C)/41824/2024	PYARIMOHAN PRADHAN VS THE UNIQUE IDENTIFICATION AUTHORITY OF INDIA, GOVT OF INDIA	DURGA PRASAD JENA VS	// 0 //	
192	D-WP(C)/41825/2024	SATYANARAYANA BISI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //	
193	D-WP(C)/41827/2024	PRASANTA KUMAR MISHRA	JAGAJIBAN PRADHAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/41828/2024	SASHI BHUSAN SAHU	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/41830/2024	MANDAR MALIK	NIRANJAN LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/41832/2024	BIDYADHAR MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/41833/2024	RAMA CHANDRA MALLIK	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/41834/2024	PITAMBAR MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/41836/2024	SONALI GHOSH	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		THE REGIONAL DIRECTOR, RESERVE BANK OF INDIA, BBSR		//	
200	D-WP(C)/41837/2024	NILAMADHAB DAS	RAM CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/41838/2024	MD.MOOSA WARSI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/41839/2024	MD. MOOSA WARSI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/41840/2024	JITENDRA KUMAR SAHOO		//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/41842/2024	MD.MOOSA WARSI	SAIBRATA RATH	//	
		VS	VS	0	

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205	D-WP(C)/41843/2024	STATE OF ODISHA MD. MOOSA WARSI VS	SAIBRATA RATH VS	// // 0	
206	D-WP(C)/41846/2024	STATE OF ODISHA DULLANA PRADHAN VS	ASHIT KUMAR DASH VS	// // 0	
207	D-WP(C)/41850/2024	STATE OF ODISHA MD.MOOSA WARSI VS	SAIBRATA RATH VS	// // 0	
208	D-WP(C)/41854/2024	STATE OF ODISHA MD. MOOSA WARSI VS	SAIBRATA RATH VS	// // 0	
209	D-WP(C)/41856/2024	STATE OF ODISHA SAINDRI PRADHAN VS	ASHIT KUMAR DASH VS	// // 0	
210	D-WP(C)/41858/2024	STATE OF ODISHA MD.MOOSA WARSI VS	SAIBRATA RATH VS	// // 0	
211	D-WP(C)/41864/2024	STATE OF ODISHA BISWA RANJAN NAYAK VS	KARUNAKAR RATH VS	// // 0	
212	D-WP(C)/41865/2024	STATE OF ODISHA PENTAGON IMFL HOTEL ON SHOP, BHUBANESWARSARAT KUMAR GAJENDRA VS	VS	// // 0	
213	D-WP(C)/41866/2024	STATE OF ODISHA REWIND RESTAURANT IMFL ON SHOP, KHURDHA VS	SARAT KUMAR GAJENDRA VS	// // 0	
214	D-WP(C)/41869/2024	STATE OF ODISHA DULAL DEBANATH VS	ASHOK KUMAR SAHOO VS	// // 0	
215	D-WP(C)/41870/2024 WP(C)/24416/2024	STATE OF ODISHA SADASHIBA SAHU VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // 0 0	

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216	D-WP(C)/41871/2024	CHITTA RANJAN MOHANTY VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// () //	
217	D-WP(C)/41872/2024	BHABANI SHANKAR MALLICK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// () //	
218	D-WP(C)/41873/2024	KALPANA NAYAK VS PRINCIPAL SECRETARY TO AGRICULTURE AND FARMER EMPOWERMENT	SANDHYARANI PANI VS	// () //	AOR20230000010C202400109
219	D-WP(C)/41874/2024	PUSPANJALI SAHU VS ADDL.CHIEF SECRETARY FINANCE DEPT.	SANDHYARANI PANI VS	// () //	AOR20230000010C202400111
220	D-WP(C)/41876/2024	SAROJINI BEHERA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// () //	
221	D-WP(C)/41877/2024	RAMAKANTA MOHANTY VS PRESIDENT, GRIEVANCE REDRESSAL FORUM, CUTTACK	MANAS RANJAN KHATUA VS	// () //	
222	D-WP(C)/41878/2024	KAILASINI ROUSTRAY VS THE CHAIRMAN MANAGING COMMITTEE, SHRI JAGANNATH TEMPLE OFFICE, PURI	SANJIB KUMAR BHANJADEO VS	// () //	
223	D-WP(C)/41882/2024	PRANAKRISHNA DEBANATH VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //	
224	D-WP(C)/41883/2024	TAPASWINI PATEL VS INCOME TAX OFFICER,JHARSUGUDA	SUNSHINE ANAND SWAIN VS	// () //	AOD20240000548C202400010
225	D-WP(C)/41884/2024	LAXMIKANTA NATH VS STATE OF ODISHA	PITAMBAR PANDA VS	// () //	
226	D-WP(C)/41885/2024	LAXMIKANTA NATH VS STATE OF ODISHA	PITAMBAR PANDA VS	// () //	
227	D-WP(C)/41886/2024	M/S SRI GOPAL STORE	KSHIROD KUMAR SAHOO	//	AOR20220001352C202400056

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		VS	VS	()	
228	D-WP(C)/41887/2024	ASSESSING OFFICER, ASSESSMENT UNIT RANJEETA MUNDA SHARMA	NATIONAL FACELESS ASSESSMENT CENTRE SANDHYARANI PANI	// //	AOR20230000010C202400110
		VS	VS	()	
229	D-WP(C)/41888/2024	COMMISSIONER CUM SECRETARY TO HIGHER EDUCATION DEPT. KISHORE CHANDRA PRADHAN	BHABA RANJAN KAR	// //	
		VS	VS	()	
230	D-ABLAPL/29446/2024	STATE OF ODISHA SANTOSH KUMAR BISWAL	PADMANAVA DASH	BASELI SAHI PS /179 /2024	AOD20230000455C202400001
		VS	VS	()	
231	D-ABLAPL/29447/2024	STATE OF ODISHA SACHHIDANANDA PRADHAN	ABHISIDDHANTA SAHOO	PURI TOWN /252 /2023	AOR20220000014C202400044
		VS	VS	()	
232	D-ABLAPL/29452/2024	STATE OF ODISHA SURANCHI BEHERA	HEMANTA KUMAR MOHANTA	KHUNTA /284 /2024	
		VS	VS	()	
233	D-ABLAPL/29453/2024	STATE OF ODISHA MADAN GHANEI	BISWABHUSAN DAS	JAGATSINGPUR /765 /2024	
		VS	VS	()	
234	D-ABLAPL/29458/2024	STATE OF ODISHA DEEPAK KUMAR SAHU	TIRTH KUMAR SAHU	//0	
		VS	VS	()	
235	D-ABLAPL/29465/2024	STATE OF ODISHA NIRANJAN JENA	RONAK KUMAR ROUT	BHANDARIPOKHARI /380 /2024	AOD20220001823C202400001
		VS	VS	()	
236	D-ABLAPL/29467/2024	STATE OF ODISHA PHANINDRA KUMAR DAS @ RUNU DAS	SUSHANTA KUMAR JOSHI	KANTABANJI /183 /2024	
		VS	VS	()	
237	D-ABLAPL/29468/2024	STATE OF ODISHA CHEMA GARADIA @ NAIRUDHA GARADIA	S.S.RAY (2)	MUNIGUDA /116 /2016	
		VS	VS	()	
238	D-ABLAPL/29469/2024	STATE OF ODISHA JUGAL @ JUGAL PATTANAYAK @ PATTNAIK	BIRAJA PRASAD NANDA	COLLIERY /145 /2024	
		VS	VS	()	

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239	D-ABLAPL/29477/2024	STATE OF ODISHA RAJA REDDY VS	DEBASHIS ROUTRAY VS	// NAYAPALLI P.S. /531 /2024 ()	
240	D-ABLAPL/29478/2024	STATE OF ODISHA GIRISH MOHANTA VS	PRAMOD KUMAR JENA VS	// BAISINGA /142 /2023 ()	
241	D-ABLAPL/29480/2024	STATE OF ODISHA K. RAMA RAO VS	MOHENDRA DALAI VS	// CANTONMENT ROAD /147 /2024 ()	
242	D-ABLAPL/29483/2024	STATE OF ODISHA MANOJ CHANDWANI VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /137 /2024 ()	
243	D-ABLAPL/29487/2024	STATE OF ODISHA RAJ KUMAR BAGH VS	AMULYA RATNA PANDA VS	// KAKIRIGUMMA /84 /2024 ()	
244	D-ABLAPL/29489/2024	STATE OF ODISHA SAGARIKA BHOI VS	SAPAN KUMAR LENKA VS	// KANDARPUR /162 /2024 ()	
245	D-ABLAPL/29490/2024	STATE OF ODISHA SUSANTA KUMAR BISOYI VS	KURESH PRASAD DASH VS	// GANGAPUR (ASKA) /471 /2024 ()	
246	D-ABLAPL/29492/2024	STATE OF ODISHA BINODINI MANDHATA VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /379 /2021 ()	
247	D-ABLAPL/29494/2024	STATE OF ODISHA SAMIR ROUT VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI RURAL PS /430 /2024 ()	
248	D-ABLAPL/29499/2024	STATE OF ODISHA CHERUKU DAYANAND VS	ANINDYA KUMAR MISHRA VS	// THELKOLOI PS /264 /2024 ()	
249	D-ABLAPL/29500/2024	STATE OF ODISHA CHERUKU DAYANAND VS STATE OF ODISHA	ANINDYA KUMAR MISHRA VS	// THELKOLOI PS /265 /2024 () //	

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250	D-ABLAPL/29501/2024	SK.FIRDOSH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /104 /2024 () //	
251	D-ABLAPL/29504/2024	AMAR LAL RUPRELA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /137 /2024 () //	
252	D-ABLAPL/29506/2024	MITARANI MALIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BASUDEVPUR /718 /2024 () //	
253	D-ABLAPL/29507/2024	BASUDEV DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	INFOCITY PS /438 /2024 () //	AOD20240000364C202400041
254	D-ABLAPL/29511/2024	SEK SAMIR @ MD. SAMEER @ SK. SAMIR VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /744 /2024 () //	
255	D-ABLAPL/29513/2024	HEMANTA KUMAR @HEMANTA PRADHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	JUDUM /118 /2023 () //	AOD20240000388C202400003
256	D-ABLAPL/29514/2024	KAILAS CHANDRA ROUT @ BABU ROUT @ KAILAS CHANDRA ROUT VS STATE OF ODISHA	SUDHANU SARKAR VS	CHAULIAGANJA /252 /2024 () //	
257	D-ABLAPL/29519/2024	RASHMI RANJAN SAHOO @ RASHMI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /545 /2024 () //	
258	D-ABLAPL/29521/2024	SK. SAMIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /193 /2024 () //	
259	D-ABLAPL/29524/2024	SK.SAMIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /192 /2024 () //	
260	D-ABLAPL/29525/2024	SIBA PRASAD BEHERA VS STATE OF ODISHA	BIKRAM KESHARI BAL VS	NISCHINTAKOILI /213 /2024 () //	
261	D-ABLAPL/29526/2024	ANIL KUMAR DAS	BIKRAM KESHARI BAL	NISCHINTAKOILI /214 /2024	

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/09/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS STATE OF ODISHA	VS	() //	
262	D-ABLAPL/29527/2024	MITARANI MALIK	SUSANTA KUMAR BARAL	BASUDEVPUR /717 /2024	
		VS STATE OF ODISHA	VS	() //	
263	D-ABLAPL/29530/2024	HEMANTA KUMAR @HEMANTA PRADHAN	MANORANJAN MUDULI	JUDUM /107 /2023	AOD20240000388C202400005
		VS STATE OF ODISHA	VS	() //	
264	D-ABLAPL/29531/2024	HEMANTA KUMAR @HEMANTA PRADHAN	MANORANJAN MUDULI	JUDUM /12 /2024	AOD20240000388C202400006
		VS STATE OF ODISHA	VS	() //	
265	D-ABLAPL/29532/2024	HEMANTA KUMAR @ HEMANTA PRADHAN	MANORANJAN MUDULI	JUDUM /131 /2023	AOD20240000388C202400004
		VS STATE OF ODISHA	VS	() //	
266	D-ABLAPL/29533/2024	HEMANTA KUMAR @ HEMANTA PRADHAN	MANORANJAN MUDULI	JUDUM /79 /2023	AOD20240000388C202400007
		VS STATE OF ODISHA	VS	() //	

# ORISSA HIGH COURT

MISC CASES FILED on :26/09/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MA/483/2002 MA/483/2002	A.TRINATH RAO MP	M/S. D.N.MOHAPATRA	3/2024
2	D-GUAP/11469/2024 GUAP/5/2024	MULIA MOHARANA MP	ASHOK DAS	22/2024
3	D-OTAPL/41879/2024 OTAPL/ /	PRINCIPAL COMMISSIONER CGST AND CENTRAL TAXES, BHUBANESHWAR, S.C MP	USHAKANTH KUMAR SWAIN	115/2024
4	D-TRP(C)/41862/2024 TRP(C)/ /	SANGITA SINGH@JHUMA MP	ANANGA KUMAR OTTA	310/2024
5	D-LAA/54/2019 LAA/54/2019	CHIEF ENGINEER (CONSTRUCTION), EAST MIDLAND RAILWAY, Bhubaneswar MP	M/S R.C.RATH, MR. ALOK KUMAR MOHANTY,	338/2024
6	D-RVWPET/41880/2024 RVWPET/ /	ASST COMMISSIONER OF CGST AND CENTRAL TAXES, ANAPATHY, SR.S.C MP	TRISHANKU SINGH	342/2024
7	D-RPFAM/41875/2024 RPFAM/ /	YANAPU SATYA PRASAD MP	AMLAN SHAKTI PAUL	413/2024
8	D-CMAPL/41024/2024 CMAPL/ /	BHASKAR SAHOO MP	ADV.	467/2024
9	D-CMAPL/36563/2024 CMAPL/324/2024	MAHANADI COAL FIELDS LTD.,SAMBALPUR MP	ADV.	468/2024
10	D-CMAPL/11508/2024 CMAPL/114/2024	HEMALATA PATRA MP		469/2024
11	D-CMAPL/29999/2024 CMAPL/233/2024	BHANUMATI MAHANTA MP	M/S R.C.RATH, S.K.PANDA, A.K.ACHARYA	470/2024
12	D-CMAPL/41855/2024 CMAPL/ /	KISHORE CHANDRA MANDHATA MP	ADV.	471/2024
13	D-FAO/39282/2024 FAO/ /	THE DIVISIONAL MANAGER, T.P. CELL, MISSOURI FIRE INSURANCE CO. LTD., MP	SOUBHAGYA KUMAR DASH	BBSR 854/2024
14	D-FAO/39289/2024 FAO/ /	THE DIVISIONAL MANAGER, T.P. CELL, MISSOURI FIRE INSURANCE CO. LTD., MP	SOUBHAGYA KUMAR DASH	BBSR 855/2024
15	D-CRLREV/525/2012 CRLREV/525/2012	BASANTA KUMAR SAHU MP		915/2024
16	D-CRLREV/29474/2024 CRLREV/ /	KAILASH CHANDRA MOHANTY MP	HARAPRASAD PANDA	916/2024
17	D-CRLREV/27573/2024 CRLREV/508/2024	SANDEEP KU. CHOUDHURY MP	SIDHARTHA DAS	917/2024
18	D-CRLREV/20221/2024 CRLREV/336/2024	CHANDANA NAYAK MP	VIVASWAT MOHAPATRA	918/2024
19	D-CRLREV/665/2023 CRLREV/665/2023	AJIT KUMAR SADANGI MP	MANOJ KUMAR NAYAK	919/2024
20	D-CRLREV/28984/2024 CRLREV/ /	PARSURAM ROUT MP	SOUBHAGYA KUMAR DASH	920/2024
21	D-CRLREV/28984/2024 CRLREV/ /	PARSURAM ROUT MP	SOUBHAGYA KUMAR DASH	921/2024
22	D-RSA/437/2023 RSA/437/2023	PREMALATA RAY MP	BIBEKANANDA BHUYAN	1132/2024
23	D-RSA/437/2023 RSA/437/2023	PREMALATA RAY MP	BIBEKANANDA BHUYAN	1133/2024
24	D-RSA/437/2023 RSA/437/2023	PREMALATA RAY MP	BIBEKANANDA BHUYAN	1134/2024
25	D-RSA/437/2023 RSA/437/2023	PREMALATA RAY MP	BIBEKANANDA BHUYAN	1135/2024
26	D-RSA/437/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	

	RSA/437/2023	MP		1136/2024
27	D-RSA/437/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	
	RSA/437/2023	MP		1137/2024
28	D-RSA/438/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	
	RSA/438/2023	MP		1138/2024
29	D-RSA/438/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	
	RSA/438/2023	MP		1139/2024
30	D-RSA/438/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	
	RSA/438/2023	MP		1140/2024
31	D-RSA/438/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	
	RSA/438/2023	MP		1141/2024
32	D-RSA/438/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	
	RSA/438/2023	MP		1142/2024
33	D-RSA/438/2023	PREMALATA RAY	BIBEKANANDA BHUYAN	
	RSA/438/2023	MP		1143/2024
34	D-RSA/268/2007	ABDUL AHAMAD	M/S.ADITYA K.MOHAPATRA	
	RSA/268/2007	MP		1144/2024
35	D-RSA/268/2007	ABDUL AHAMAD	M/S.ADITYA K.MOHAPATRA	
	RSA/268/2007	MP		1145/2024
36	D-RSA/268/2007	ABDUL AHAMAD	M/S.ADITYA K.MOHAPATRA	
	RSA/268/2007	MP		1146/2024
37	D-RSA/39674/2024	SRIKANTA PATEL	BYOMOKESH SAHOO	
	RSA/ /	MP		1147/2024
38	D-CMP/41795/2024	JAYANTA KUMAR LENKA	GOPINATH MISHRA	
	CMP/ /	MP		1171/2024
39	D-CMP/41809/2024	KAMALINI PUJHARI	RAMA CHANDRA RATH	
	CMP/ /	MP		1172/2024
40	D-CMP/35635/2024	SUNIL KUMAR NAIK	SAIBRATA RATH	
	CMP/1009/2024	MP		1173/2024
41	D-CMP/41835/2024	SAKTI KUMAR DAS	MAHESWAR MOHANTY	
	CMP/ /	MP		1174/2024
42	D-CMP/41859/2024	JAGAT JIVAN PANI	SUSANTA KUMAR DASH	
	CMP/1085/2024	MP		1175/2024
43	D-CMP/41867/2024	BANDITA SAHOO	BIPLAB KUMAR DASH	
	CMP/ /	MP		1176/2024
44	D-BLAPL/13949/2024	SANJAY SAHOO @ SANJU	LINGARAJ MOHANTY	
	BLAPL/4694/2024	MP		1275/2024
45	D-BLAPL/1334/2024	S. CHITRAVEL		
	BLAPL/554/2024	MP		1276/2024
46	D-BLAPL/9208/2022	SALAYADU DILESHU DORA	PRADEEP KUMAR MOHAPATRA	
	BLAPL/9208/2022	MP		1277/2024
47	D-BLAPL/11175/2024	SANTOSH LIMA	SANJIB KUMAR BHANJADEO	
	BLAPL/3637/2024	MP		1278/2024
48	D-BLAPL/21851/2024	MD.ISRAR	LAXMINARAYAN PATEL	
	BLAPL/7789/2024	MP		1279/2024
49	D-BLAPL/20739/2024	BIMALANANDA BHUYAN	PRATIK DASH	
	BLAPL/7096/2024	MP		1280/2024
50	D-BLAPL/25552/2024	RASHMI RANJAN SWAIN	AMLAN SHAKTI PAUL	
	BLAPL/8840/2024	MP		1281/2024
51	D-ABLAPL/22544/2024	DILIP KUMAR ROUT		
	ABLAPL/8279/2024	MP		2091/2024
52	D-ABLAPL/23863/2024	NARAYAN GOUDA @ GAUDA		
	ABLAPL/8810/2024	MP		2092/2024
53	D-ABLAPL/3280/2024	BHAGABAN SWAIN		
	ABLAPL/1220/2024	MP		2093/2024
54	D-ABLAPL/25027/2024	RAJU @ RAJENDRA SAHOO		
	ABLAPL/9129/2024	MP		2094/2024
55	D-ABLAPL/13256/2023	AYASAKANTA BEHERA		
	ABLAPL/13256/2023	MP		2095/2024
56	D-ABLAPL/25189/2024	SHANKARSHAN KARCHUL		
	ABLAPL/9182/2024	MP		2096/2024
57	D-ABLAPL/25177/2024	JARITA @ JHARI RANA		
	ABLAPL/9171/2024	MP		2097/2024

58	D-ABLAPL/26012/2024 ABLAPL/9572/2024	BINODINI MANDHATA MP		2098/2024
59	D-ABLAPL/20331/2024 ABLAPL/7367/2024	GADABARI MAHALIK MP	GURUPRASAD BEHERA	2099/2024
60	D-ABLAPL/22386/2024 ABLAPL/9211/2024	PACHU@SK WAHID MP	GURUPRASAD BEHERA	2100/2024
61	D-MACA/811/2019 MACA/811/2019	SANJIBANI SUDHA NAYAK MP	UDIT RANJAN JENA	2278/2024
62	D-MACA/41782/2024 MACA/ /	AHALYA NAYAK@DEI MP	KABIRAJ PRADHAN	2279/2024
63	D-MACA/36864/2024 MACA/ /	D.M. ,ORIENTAL INSURANCE CO.LTD.,AN MP	SANTASANTA KUMAR MAHALI	2280/2024
64	D-MACA/1105/2018 MACA/1105/2018	MANAGER CLAIMS(T.P.CELL),M/S.ORIENTAL INSURANCE CO.LTD., MP	MS IN KUMARANANTOUBROUT,A.K JENA,M/S.AGASTI KANUNGO,K.C.N	2281/2024
65	D-MACA/40184/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	ROSHNI NATH ROY	2282/2024
66	D-MACA/40189/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	ROSHNI NATH ROY	2283/2024
67	D-MACA/1262/2018 MACA/1262/2018	HURSHIKESH SAHOO MP	AMIYA KUMAR MOHANTY	2284/2024
68	D-MACA/987/2019 MACA/987/2019	BASANTA KUMAR ROUT MP	K.C.NAYAK	2285/2024
69	D-MACA/480/2020 MACA/480/2020	DEBAJANI MOHANTY MP	K.C.NAYAK	2286/2024
70	D-CRLA/24348/2024 CRLA/820/2024	PURNENDU BEHURA@SIPU@PURNENDU MP	KUMAREBHURAM MOHANTY	2451/2024
71	D-CRLA/29505/2024 CRLA/ /	PABITRA KUMAR SAHOO MP	AMITAV TRIPATHY	2452/2024
72	D-CRLA/29505/2024 CRLA/ /	PABITRA KUMAR SAHOO MP	AMITAV TRIPATHY	2453/2024
73	D-CRLA/880/2019 CRLA/880/2019	UGRASEN BAGH@SUNIL MP	M/S.PANCHANAN PANIGRAHI, H.K. DASH	2454/2024
74	D-CRLA/28826/2024 CRLA/ /	CHANDRA @ CHANDRAKANTA DALABEHERA MP	SEKHOJ KUMAR PADHY	2455/2024
75	D-CRLMC/29454/2024 CRLMC/ /	PRAMOD KUMAR SAMAL @ PURUSOTTAN MP	VISSA CHILAN NANDA	2626/2024
76	D-CRLMC/29456/2024 CRLMC/ /	JAGANNATH SAHOO MP	DEBIDUTTA MOHAPATRA	2627/2024
77	D-CRLMC/29450/2024 CRLMC/ /	DIPTI PRAKASH RATH @DIPTI PRASAD RATH MP	CHURI MOHAN RATH	2628/2024
78	D-CRLMC/28847/2024 CRLMC/3725/2024	SUBALA BHUE@SUBALA BHOI MP	KIRTAN DANG	2629/2024
79	D-CRLMC/29479/2024 CRLMC/ /	DEEPAK PATNAIK MP	SUSANTA KUMAR LENKA	2630/2024
80	D-CRLMC/22786/2024 CRLMC/2894/2024	RAKESH CHANDRA SAHU MP		2631/2024
81	D-CRLMC/1580/2021 CRLMC/1580/2021	RAJU @ RAJESH KUMAR KUMPA MP	A.K.DASH	2632/2024
82	D-CRLMC/25714/2024 CRLMC/3263/2024	RAMESH CHANDRA JENA MP	BIGYAN KUMAR SHARMA	2633/2024
83	D-CRLMC/25489/2024 CRLMC/ /	K.BRUNDABAN SUBUDHI MP	ALOK KUMAR MOHAPATRA	2634/2024
84	D-CRLMC/26022/2024 CRLMC/ /	K.GOPAL SUBUDHI MP	ALOK KUMAR MOHAPATRA	2635/2024
85	D-CRLMC/28514/2024 CRLMC/ /	LOKANATH SAMAL MP	NIRANJAN PANDA	2636/2024
86	D-CRLMC/27055/2024 CRLMC/3499/2024	BADAL@SANGRAM BEURA@BEHERA MP		2637/2024
87	D-WA/41729/2024 WA/ /	STATE OF ODISHA MP	PURNA CHANDRA DAS,A.S.C	7024/2024
88	D-WA/41729/2024 WA/ /	STATE OF ODISHA MP	PURNA CHANDRA DAS,A.S.C	7025/2024
89	D-WA/41729/2024	STATE OF ODISHA	PURNA CHANDRA DAS,A.S.C	

	WA/ /	MP		7026/2024
90	D-WA/41731/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7027/2024
91	D-WA/41731/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7028/2024
92	D-WA/41731/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7029/2024
93	D-WA/41732/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7030/2024
94	D-WA/41732/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7031/2024
95	D-WA/41732/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/ /	MP		7032/2024
96	D-WA/41733/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		7033/2024
97	D-WA/41733/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		7034/2024
98	D-WA/41733/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		7035/2024
99	D-WA/41734/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		7036/2024
100	D-WA/41734/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		7037/2024
101	D-WA/41734/2024	STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	
	WA/ /	MP		7038/2024
102	D-WA/41735/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7039/2024
103	D-WA/41735/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7040/2024
104	D-WA/41735/2024	STATE OF ODISHA	DEBASIS MOHAPATRA,A.S.C	
	WA/ /	MP		7041/2024
105	D-WA/41736/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7042/2024
106	D-WA/41736/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7043/2024
107	D-WA/41736/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	
	WA/ /	MP		7044/2024
108	D-WA/40708/2024	RAMESH CHANDRA CHAKRABORTY	SATYABRATA MOHANTY	
	WA/ /	MP		7045/2024
109	D-WA/41738/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7046/2024
110	D-WA/41738/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7047/2024
111	D-WA/41738/2024	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		7048/2024
112	D-WA/41740/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		7049/2024
113	D-WA/41740/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		7050/2024
114	D-WA/41740/2024	STATE OF ODISHA	ABHAYA KUMAR SHARMA,A.G.A	
	WA/ /	MP		7051/2024
115	D-WA/131/2023	MANJULATA JENA		
	WA/131/2023	MP		7052/2024
116	D-WA/41831/2024	SHAKTIKANTA NAIK	GYANA RANJAN SETHI	
	WA/ /	MP		7053/2024
117	D-WA/41831/2024	SHAKTIKANTA NAIK	GYANA RANJAN SETHI	
	WA/ /	MP		7054/2024
118	D-WA/41799/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		7055/2024
119	D-WA/41799/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		7056/2024
120	D-WA/41799/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT,A.G.A	
	WA/ /	MP		7057/2024

121	D-WA/41863/2024 WA/ /	DHARMAPADA GHADAI MP	LAXMAN PRADHAN	7058/2024
122	D-WA/41881/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	7059/2024
123	D-WA/41881/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	7060/2024
124	D-WA/41881/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	7061/2024
125	D-WA/41889/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	7062/2024
126	D-WA/41889/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	7063/2024
127	D-WA/41889/2024 WA/ /	STATE OF ODISHA MP	AMIYA KUMAR MISHRA,A.G.A	7064/2024
128	D-WP(C)/41766/2024 WP(C)/ /	NALCO NAGAR REGIONAL COLLEGE @ MP	GOPI KUMAR MISHRA	13062/2024
129	D-WP(C)/34029/2024 WP(C)/19246/2024	JAYASHREE SINGHDEO MP	BIBHU PRASAD DAS	13063/2024
130	D-WP(C)/17327/2020 WP(C)/17327/2020	RAMAKANTA NAYAK MP	SUSANTA KUMAR MISHRA	13064/2024
131	D-WP(C)/18326/2023 WP(C)/18326/2023	M/S. PARK TRAVELS, BBSR MP	SOMANATH MISHRA	13065/2024
132	D-WP(C)/41784/2024 WP(C)/ /	DR.SUMEET KUMAR MUND MP	TRILOCHAN NANDA	13066/2024
133	D-WP(C)/10839/2024 WP(C)/5957/2024	STATE BANK OF INDIA, BBSR MP	M/S. NARENDRA KISHORE MISHRA,P. V. BALAKRISHNA	13067/2024
134	D-WP(C)/41785/2024 WP(C)/24324/2024	NILAKANTHA BAG MP	AMIT PRASAD BOSE	13068/2024
135	D-WP(C)/41786/2024 WP(C)/24357/2024	MANOJ KUMAR ROUSTRAY MP	SAMEER KUMAR DAS	13069/2024
136	D-WP(C)/41787/2024 WP(C)/24346/2024	SIBA NAHAK MP	KRISHNA CHANDRA SAHU	13070/2024
137	D-WP(C)/652/2020 WP(C)/652/2020	NARAYAN NAIK MP	MANOJ KUMAR MOHANTY	13071/2024
138	D-WP(C)/41788/2024 WP(C)/ /	BASANTI PANDA MP	BHABANI SANKAR TRIPATHY (1)	13072/2024
139	D-WP(C)/41792/2024 WP(C)/ /	AKSHAYA DAS MP	BISWAJIT MOHAPATRA	13073/2024
140	D-WP(C)/43029/2023 WP(C)/43029/2023	M/S BEEKAY STEEL INDUSTRIES LTD., MP	KANANBALA	13075/2024
141	D-WP(C)/11800/2024 WP(C)/6555/2024	STATE BANK OF INDIA, WB MP	DILLIP KUMAR MOHAPATRA	13076/2024
142	D-WP(C)/41808/2024 WP(C)/ /	MANORAMA @ MANARAMA MAHAPATRA MP	BANSHIDHAR SATAPATHY	13078/2024
143	D-WP(C)/41812/2024 WP(C)/24404/2024	MANABODH BARIK MP	ALOK KUMAR PANDA	13079/2024
144	D-WP(C)/41816/2024 WP(C)/ /	BUDHADEV PATRA MP	ASHOK KUMAR SAHOO	13080/2024
145	D-WP(C)/41760/2024 WP(C)/ /	M/S CLASSIC SUPER CONSTRUCTION AND MP	PRABODH PANDIT	13081/2024
146	D-WP(C)/41724/2024 WP(C)/ /	NIRANAJAN NAYAK MP	KANANBALA ROY CHOUDHURY	13082/2024
147	D-WP(C)/30570/2024 WP(C)/18458/2024	M/S. RECHARGEKIT FINTECH (P) LTD. BBSR MP	SAIBRATA KUMAR ROY	13083/2024
148	D-WP(C)/33717/2020 WP(C)/33717/2020	PRAMOD KUMAR ROUT MP		13084/2024
149	D-WP(C)/33723/2020 WP(C)/33723/2020	TIKARAM TUDU MP		13085/2024
150	D-WP(C)/41836/2024 WP(C)/ /	SONALI GHOSH MP	KANANBALA ROY CHOUDHURY	13086/2024
151	D-WP(C)/41838/2024 WP(C)/ /	MD.MOOSA WARSI MP	SAIBRATA RATH	13087/2024
152	D-WP(C)/41839/2024	MD. MOOSA WARSI	SAIBRATA RATH	

	WP(C)/ /	MP		13088/2024
153	D-WP(C)/41842/2024	MD.MOOSA WARSI	SAIBRATA RATH	
	WP(C)/ /	MP		13089/2024
154	D-WP(C)/41843/2024	MD. MOOSA WARSI	SAIBRATA RATH	
	WP(C)/ /	MP		13090/2024
155	D-WP(C)/41854/2024	MD. MOOSA WARSI	SAIBRATA RATH	
	WP(C)/ /	MP		13091/2024
156	D-WP(C)/41858/2024	MD.MOOSA WARSI	SAIBRATA RATH	
	WP(C)/ /	MP		13092/2024
157	D-WP(C)/41250/2024	PRATIMA SETHI	SAMIR KUMAR MISHRA	
	WP(C)/24112/2024	MP		13093/2024
158	D-WP(C)/41865/2024	PENTAGON IMFL HOTEL ON SHOP, BHUBANESWAR	ANESWAR PRADHAN	
	WP(C)/ /	MP		13094/2024
159	D-WP(C)/41764/2024	GAON SATHI MATE SANGHA MILITA KRISHNAPUR	SUKANTA KUMAR DALAI, ODISHA PRADESH	
	WP(C)/ /	MP		13095/2024
160	D-WP(C)/41866/2024	REWIND RESTAURANT IMFL ON SHOP, KISARDI	KUMAR GAJENDRA	
	WP(C)/ /	MP		13096/2024
161	D-WP(C)/41726/2024	JAY PRAKASH SHARMA	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		13097/2024
162	D-WP(C)/41250/2024	PRATIMA SETHI	SAMIR KUMAR MISHRA	
	WP(C)/24112/2024	MP		13098/2024
163	D-WP(C)/41820/2024	SUBASH CHANDRA BEHERA	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		13099/2024
164	D-WP(C)/20515/2024	LAXMIDHAR PADHI	PRABODHA CHANDRA NAYAK	
	WP(C)/11869/2024	MP		13100/2024
165	D-WP(C)/20517/2024	LAXMIDHAR PADHI	PRABODHA CHANDRA NAYAK	
	WP(C)/11871/2024	MP		13101/2024
166	D-WP(C)/23692/2024	JAYANTA KUMAR MAITRA	TRILOCHAN PANIGRAHI	
	WP(C)/14933/2024	MP		13102/2024
167	D-WP(C)/41869/2024	DULAL DEBANATH	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		13103/2024
168	D-WP(C)/41870/2024	SADASHIBA SAHU	ALOK KUMAR PANDA	
	WP(C)/24416/2024	MP		13104/2024
169	D-WP(C)/41871/2024	CHITTA RANJAN MOHANTY	BISWARANJAN MAHARATHA	
	WP(C)/ /	MP		13105/2024
170	D-WP(C)/41821/2024	ALOKASHRIBAD PANDA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		13106/2024
171	D-WP(C)/41877/2024	RAMAKANTA MOHANTY	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		13107/2024
172	D-WP(C)/41878/2024	KAILASINI ROUSTRAY	SANJIB KUMAR BHANJADEO	
	WP(C)/ /	MP		13108/2024
173	D-WP(C)/41882/2024	PRANAKRISHNA DEBANATH	ASHOK KUMAR SAHOO	
	WP(C)/ /	MP		13109/2024
174	D-WP(C)/41886/2024	M/S SRI GOPAL STORE	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		13110/2024
175	D-WP(C)/41737/2024	NIRMAL KUMAR KAR	KAJAL SAHOO	
	WP(C)/ /	MP		13111/2024
176	D-WP(C)/41883/2024	TAPASWINI PATEL	SUNSHINE ANAND SWAIN	
	WP(C)/ /	MP		13112/2024
177	D-WP(C)/9362/2005	UPENDRA K.KUNDU	M/S.P.K.MOHANTY, M/S. DAYANANDA MOHAPATRA, M.R PRADHAN	
	WP(C)/9362/2005	MP		13113/2024
178	D-WP(C)/36263/2022	BHARAT CHANDRA PADHAN		
	WP(C)/36263/2022	MP		13114/2024